



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART IV

# Private Advertisements and Miscellaneous Notifications

### NOTICE

Before the Hon'ble Additional District Court at  
North Paravoor

O. P. (MENTAL HEALTH) No. 5 OF 2017

*Petitioner:*

V. K. Malathy, aged 73 years,  
d/o Lakshmikutty Amma residing at Kallayil  
House, Vadakkumpuram P. O.,  
Chendamangalam Village, Paravoor Taluk,  
Pin-683 521.

*Respondent:*

V. K. Leela, aged 83 years, w/o late  
Sivasankaran Nair, residing at Gopchand Nivas,  
Vadakkumpuram P. O., Chendamangalam Village,  
Paravoor Taluk, Pin-683 521, Ernakulam  
District.

The above petition, filed for appointing the petitioner as the guardian and manager of the mentally ill person, Sri S. Chandrasekharan Nair, aged 45 years, s/o late Sivasankaran Nair and V. K. Leela, residing at Gopchand Nivas, Vadakkumpuram P. O., Ernakulam District, Chendamangalam Village, Pin-683 521 is posted to 2-3-2017.

Any person interested in the matter may appear in person or through pleader on the said date.

Dated this the 14th day of February, 2017.

C. SIVADAS,  
Counsel for the Petitioner.